

functioning as the High Court for the Union Territory of Andaman and Nicobar islands. But, of late, there is a conspiracy going on in a section of the bureaucracy in the island. They want to change that provision and have a Judicial Commissioner's post which is an inferior type of judiciary and the people of Andaman and Nicobar are not willing to accept that position. Fortunately, my good friend, Shri Rangarajan Kumaramangalam is also here. I would like to request him to consider to have a single-member permanent Bench of Calcutta High Court at Port Blair. This is the need of the islanders. *(Interruptions)*.

Sir, the Minister wants to reply.

MR. SPEAKER : I have no objection, if he wants to reply.

SHRI SOBHANADREESWARA RAO VADDE (Vijayawada) : That is pre-arranged.

MR. SPEAKER : Even then, it is welcome!

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIR (Shri Rangarajan Kumaramangalam) : Mr. Speaker, Sir, I understand that the High Court Judicature of Calcutta is seriously considering having a permanent Circuit Bench at Port Blair and we hope that a decision will be taken soon. Thereafter we will have a permanent Bench at Port Blair. *(Interruptions)*

[Translation]

SHRI BRISHIN PATEL (Siwan) : Mr. Speaker, Sir, Siwan is an important district of Bihar. The First President of India, Desh Ratna, Dr. Rajendra Prasadji and Maulana Mazrui Haq Saheb came from this district. But I am sorry to say that the district has been deprived of the facilities provided by the Railway Board. *(Interruptions)*

MR. SPEAKER : We have already had a discussion on the Railway Budget *(Interruptions)*

SHRI BRISHIN PATEL : Mr. Speaker, Sir, there is no mention about Bihar in the Railway Budget. *(Interruptions)*

Please allow me to say what I want to say. *(Interruptions)*

Only Vaishali Super Fast Train runs here. I demand that the Central Government should run one more Super Fast Train in the memory of Desh Ratna.

MR. SPEAKER : You have already had a discussion on the Railway for 10 hours but even then you speak. Let other members speak. *(Interruptions)*

[English]

MR. SPEAKER : Please sit down, not like this. Shrimati Suseela Gopalan.

SHRIMATI SUSEELA GOPALAN (Chirayinkil) : Sir, Onam is a national festival of Kerala and all the employees of the State Government and public sector cooperatives and even the petty shop owners are given salary advance and bonus advance. But the Central Government is not prepared to give this bonus advance and salary advance to their employees. Especially this year Onam falls at the end of this month. It is very difficult for the middle class employees to get on without these advances. You should take steps to disburse salary advance and bonus advance to the Central Government employees also.

One thing more. The Onam celebration is affected because of the lack of wagons to transport things into Kerala and to take them out of Kerala. This is a very important issue because Rs. 4.50 crores worth of coir goods are stranded and also 20,000 bags of cement is held up. So, the workers are actually going to be laid off. Therefore, immediate steps should be taken in this regard.

Wheat also is not taken to Kerala because in the open market there is no wheat and all the flour mills are